

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

196/241/242 /ND/2018

In the matter of :

Mr. Pradeep Thapar & Ors.

.. PETITIONER

Vs.

BK Gears (P) Ltd

..RESPONDENT

SECTION

Under Section 241/242

Order delivered on 29.8.2019

Coram :

Sh. P.S.N. Prasad,
Hon'ble Member (Judicial)
Shri Kapal Kumar Vohra,
Hon'ble member (Technical)

For the Petitioner /Op. Creditor : Mr. Rakesh Kumar, Mr. Aashish Khattar, Advocate

For the Respondent/Corporate Debtor :Mr. Diwakar Singh, Advocate

For the Intervener :

ORDER

Both the Counsels are present and have consented to proceed in the matter on the next date of hearing. Their request is acceded to.

Posted the matter to 23.10.2019.

-Sd-

(K.K. Vohra)
MEMBER (TECHNICAL)

-Sd-

(P.S. N. PRASAD)
MEMBER (JUDICIAL)

Surjit